

- (b) Steps taken for timely completion of these projects are as below.
- (i) regular meeting are being held under chairmanship of Secretary PWD cum Nodal Officer of Government of Punjab to resolve the problems related to land acquisition and shifting of utilities. Further follow up meetings are also being held regularly by NHAI to review the progress of these works.
- (ii) Additional advance for improving cash flow has been provided to contractors.

Statement

Reasons and details of delay in National Highways Projects in Punjab

Sl. No.	Package	Awarded Date	Schedule date of completion	Anticipated date of completion	Reasons for delay
1	4-laning of Km. 110.450 to Km. 117.750 and Km. 4.000 to Km. 16.350 of Pathankot-Jammu Section of NH-1A in the State of Punjab (NS-36/PB) - total length 19.650 Km.	22.11.2005	21.05.2008	June, 2011	
2	4-laning of Km. 70.00 to Km. 110.00 of Mukerian Pathankot section of NH-1A in the State of Punjab and Himachal Pradesh [NS-37/HP & PB] total length 40 Km.	22.11.2005	21.05.2008	June, 2011	
3.	4-laning of Km. 26.00 to Km. 70.00 of Bhogpur-Mekerian section of NH-1A in the State of Punjab [Package NH-38/PB (Bal)] total length 44 Km (Re-awarded contract after termination of original contract in Sep. 2008).	22.2.2010	21.08.2012 (Original contract scheduled for completion in May, 2008)	21.08.2012	

Construction of subways on National Highways

†871. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Government/National Highways Authority of India has started construction of subways on various stretches of National Highways of the country including NH 57 in Madhya Pradesh;

(b) if so, State-wise and National Highway-wise details thereof for each of last three years and current year;

(c) the details of the parameters adopted for selection of site for construction of subways on National Highways;

(d) whether there has been delay in certain construction projects or they could not be started, yet; and

(e) if so, State-wise and National-Highway-wise details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. The details of the subways being constructed for each of last three years and current year are enclosed as Statement (See below).

(c) Subways are constructed as per IRC guidelines and requirement at site to facilitate safe movement of pedestrians on busy junctions especially where at-grade pedestrian crossing fails to mitigate the safety concerns.

(d) and (e) Yes, Sir. Delay in implementation of highway stretches has affected the completion of work. Delays are primarily due to slow progress of the works by contractors, as per details in Annexure.

Statement

Details of the Subways where construction started in the last three years and current year

Sl. No.	State	NH No.	Section	Location of Subway (in km)	Remarks/Status
1	2	3	4	5	6
2007-08					
1.	Karnataka	4	Bangalore-Neelmangla Section	16/035,23/194	Completed

1	2	3	4	5	6
2008-09					
1.	Karnataka	4	Chitradurga to Harihar section (re-awarded)	209/380, 214/990, 217/840, 220/425, 222/915, 225/300, 228/122, 231/350, 235/226, 236/500, 238/390, 242/830, 248/075, 249/650, 250/920, 253/415, 255/936, 266/920, 268/400, 278/930	Project delayed due to slow progress by contractor. Original contract was terminated and re-awarded.
2.	Karnataka	4	Harihar-Haveri section (re-awarded)	289/605, 311/400, 321/400	Project delayed due to slow progress by contractor. Original contract was terminated and re-awarded.
3.	Tamil Nadu	45	Grade Separator at Kathipara Junction in Chennai City	Two sub ways at Kathipara Junction in Chennai City.	Completed
2009-10 and 2010-11					
NIL					

Upgradation of National Highways/Expressways

872. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received several proposals for the construction/development/improvement/upgradation/widening of National Highways Expressways from State Governments;

(b) if so, the details thereof;

(c) the details of the funds allocated/sanctioned/utilised for various National Highway development projects in the country, State-wise; and

(d) the details of the projects completed and the steps taken for expeditious completion of the remaining projects?